

[Shri K. C. Parit]

to the President (Hindi and English versions). [Placed in Library. See No. LT-5126/73.]

ANNUAL REPORTS ETC. FOR 1971-72 OF STATE FARMS CORPORATION LTD. NEW DELHI, U.P. STATE AGRO-INDUSTRIAL CORPORATION LTD. LUCKNOW, MAHARASHTRA AGRO-INDUSTRIAL DEVELOPMENT CORPORATION, MYSORE STATE AGRO-INDUSTRIES CORPORATION LTD. BANGALORE, HIMACHAL PRADESH AGRO-INDUSTRIES CORPORATION LTD, SIMLA AND NOTIFICATION RE. DISTRIBUTION OF FERTILIZERS.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE)

I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1971-72

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-5127/73]

(2) Annual Report of the U.P. State Agro Industrial Corporation Limited, Lucknow, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No LT-5128/73]

(3) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1971-72 along with the Audited

Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5129/73.]

(4) Annual Report of the Mysore State Agro-Industries Corporation Limited, Bangalore, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-5130/73.]

(5) Annual Report of the Himachal Pradesh Agro-Industries Corporation Limited, Simla for the year 1971-72 along with the Audited Accounts. [Placed in Library. See No. LT-5131/73]

(6) A copy of Notification No G.S.R 285(E) (Hindi and English versions) published in Gazette of India dated the 29th May, 1973 regarding distribution of fertilizers, under sub-section (6) of section 3 of the Essential Commodities Act 1955 [Placed in Library. See No LT-5132/73]

CERTIFIED ACCOUNTS OF ANIMAL WELFARE BOARD FOR 1971-72 AND NOTIFICATION RE DELHI MEERUT AND BULANDSHAHR MILK AND MILK PRODUCTS CONTROL ORDER, 1973

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF SHER SINGH): Sir, I beg to lay on the Table:—

(1) A copy of the certified Accounts (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1971-72, under sub-rule (4) of Rule 24 of the Animal Welfare Board (Administration) Rules, 1962. [Placed in Library. See No. LT-5133/73].

(2) A copy of Notification No. S.O. 289 (E) (Hindi and English versions) published in Gazette of India dated the